

(ii) Parking space for cars, tongas and cycle rickshaws has been provided in an open space adjacent to Chandni Chowk.

(iii) The Public has been requested not to occupy the foot-paths and to avoid parking of vehicles at prohibited places. Vehicles parked at wrong places are lifted and removed.

(iv) Traffic Staff has been detailed for enforcement of the traffic regulations. Cash Security is realised from those who violate the provisions of the Motor Vehicle Act or the Traffic Regulations. The functioning of the Mobile Courts has also been intensified.

Labour Organisations receiving Foreign Money

5291. SHRI DAYARAM SHAKYA: Will the Minister of LABOUR be pleased to state:

(a) names of such Central Labour Organisations who received foreign money on account of donation, contribution, suscription, grant, loan or aid from any international social, cultural or political organisations or foreign Governments during the period January, 1981 to 30 September, 1981;

(b) total amount received by each labour organisation; and

(c) whether Government of India have also helped any labour organisation by giving monetary assistance by way of donation, loan or incentive etc.; if so, the names of such organisations with amount given to them from January, 1981 till date?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Committee constituted to study Ecological aspect of Andaman and Nicobar Islands

5292. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that on the direction of the Prime Minister a committee was constituted to study the ecological aspect of the Andaman and Nicobar Islands with special reference to Forest operation in the year 1980;

(b) if so, what is the composition of the committee and what action has been taken to finalise the report; and

(c) since the future exploitation of forests is depending upon the report of the said Expert Committee, when the report is likely to be released by Government?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH):

(a) to (c). At the instance of the Ministry of Home Affairs, the Department of Science & Technology notified a task force in May 1980 comprising 14 members, as per list attached, for the study of the eco-system of Andaman & Nicobar Islands for recommending short and long term environmental management plans for conserving and developing forest and marine resources. As the International Union for Conservation of Nature and Natural Resources Consultant Dr. D. N. Mcvan in his 1976 report had recommended that a land resource and capability survey should be carried out based on high quality aerial it was decided by the successor Department of Environment to seek appropriate multi-disciplinary expertise through the International Union for Conservation of Nature and Natural Resources. The task force did not

therefore undertake the task entrusted to it. It has recently been decided not to seek International Union for Conservation of Nature and Natural Resources assistance but to constitute another Committee which will submit its report by the end of 1982.

Composition of the Task Force

1. Dr. P. M. Ganapathy, Director, Kerala State Forest Res. Institute, Peechi—53. Trichur—Kerala. Chairman
2. Dr. Y. M. L. Sharma, International Forest Consultant 171, 6th Cross Road, Gandhinagar, Bangalore—9. Member
3. Dr. P. Natarajan, Director, Centre for Advanced Study in Marine Biology, Parangipettai, Tamil Nadu-2. Member
4. Prof. Jaiswal Rai, School of Planning and Architecture, New Delhi. Member
5. Dr. N. P. Balakrishnan, Representative, Botanical Survey of India Port Blair. Member
6. Dr. A. K. Das, Representative Zoological Survey of India, Port Blair. Member
7. Shri J. C. Vermah, President, Forest Research Institute, Dehra Dun. Member
8. Director, National Institute of Oceanography, Goa (or Representative). Member
9. Shri Lalthanzama, Chief Conservator of Forest, Andaman & Nicobar Administration. Member
10. Dr. Amlesh Chaudhury, Calcutta University, Calcutta. Member
11. Shri S.P. Shahi Retd. Ch. Conservator of Forests. Helal, Ranchi-5. Member

12. Representative, Ministry of Agriculture, (Shri M.S. Salanki D.I.G. Forest, Room No. 110, 'B' Wing Shastri Bhavan, New Delhi. Member

13. Representative of Home Ministry.

14. Dr. K.K. Mahajan, Senior Environmental Officer, D.S.T. New Delhi. Member Convenor

20-Point programme in Andaman and Nicobar Islands

5293. SHRI MANORANJAN BHAKTA: Will the Minister of PLANNING be pleased to state:

(a) whether the Union Territory Administration is implementing 20 point programme in Andaman and Nicobar Islands;

(b) if so, details thereof and what are the points implemented and upto what extent;

(c) whether any State level Implementation Committee has been constituted; and

(d) if so, who are the members of it?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) According to the information available with the Planning Commission, the Union Territory is implementing the programme as far as it is applicable to that Territory.

(b) Information is being obtained from the Union Territory Administration and will be laid on the Table of the House when received.

(c) No final view has yet been taken in the matter.

(d) Does not arise.